

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 20.03.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|-------------------------|----------|----------|--------------------|---|
| CP 86/15 | TP 20/17 | Hear ing | 433(e) /433(f) | Phoenix Arc Pvt. Ltd. Vs Novel Nests Bangalore Pvt. Ltd. |

| SL. NO. | NAME (IN CAPITAL) & PHONE NUMBER | REPRESENTATION TO WHOM | SIGNATURE |
|---------|-------------------------------------|------------------------|-----------|
|---------|-------------------------------------|------------------------|-----------|

Counsel for petitioner is absent. Notices not collected from the Registry for service on the respondents. Petitioner is called, absent. Counsel is also absent. List it on 20.04.2017. Petitioner to comply the provisions of relevant rules of I&B Code, which are applicable to the facts of his case. Petitioner to serve notice on the respondents by collecting it from the Registry.

MEMBER (J)

MEMBER (A)